

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16609/2010
(From the judgement and order dated 14/05/2010 in CMWP
No.28505/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S SAHARA INDIA COMMERL.CORP.LTD.& ORS

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file lengthy list of dates and
with prayer for interim relief and office report)

Date: 30/09/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Aarohi Bhalla, Adv.
Mr. Subodh S. Patil, Adv.
Mr. Kesav Mohan, Adv.
Ms. Sujata Kurdukar, Adv.

For Respondent(s) Ms. Reena Singh, Adv.
rr.2 Mr. Rakesh Uttamchandra Upadhyay, Adv.
Mr. Devesh Kumar, Adv.
Mr. G.G. Padmakar Tripathi, Adv.

rrs. 1 & 3 Mr. S.R. Singh, Sr. Adv.
Mr. S.K. Dwivedi, AAG
Mr. Manoj Kumar Dwivedi, Adv.
Mr. G.V. Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Let rejoinder affidavit to the counter affidavit
filed by respondent Nos. 1 & 3 be filed within four
weeks.

List thereafter.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master